

being taken to ensure full representation to these communities.

Censoring of Letters and Tapping of Telephones

*411. SHRI SYED SHAHABUDDIN :
DR. SARUP SINGH :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of persons in the country, with break-up according to postal circles, whose letters are being censored as on 1st April, 1982;

(b) the number of persons in the country with break-up according to telephone circles whose telephones are being tapped as on 1st April, 1982 ;

(c) whether in each individual case the approval of the Government has been taken ; and

(d) whether in each such case the Minister of Communications has been consulted or his personal authorisation accorded ?

THE MINISTER OF COMMUNICATIONS (SHRI C. M STEPHEN) : (a) and (b) It is not in the public interest to divulge this information.

(c) Tapping of telephones is ordered by the authorities empowered under Section 5 (2) of the Indian Telegraphs Act. Similarly censoring of letters is ordered by the authorities empowered under Section 26 of the Indian Post Office Act, 1898.

(d) No. Under law it is not necessary to consult the Minister of Communications or to obtain his personal authorisation.

MANUFACTURE OF SYNTHETIC PYRETHROIDS BY MRTP/FERA COMPANIES

*412. SHRI SURESH KALMADI :
SHRI SHRIDHAR
WASUDEO DHABE :

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that the manufacture of synthetic pyrethroids by various MRTP/FERA companies was referred to the MRTP Commission by Government ;

(b) whether it is also a fact that the MRTP Commission has already finalised its report and submitted the same to Government ;

(c) whether the MRTP Commission has recommended in its report that, in no case, import of synthetic pyrethrin technical should be allowed by any multi-national/FERA companies who intend to manufacture the same in the country;

(d) whether Government are aware that multi-national firms including M/s. NOCIL, RALLIS and HOECHST have arranged to import synthetic pyrethroids worth Rs. 10 to 15 crores in this Kharif season through certain small-scale units to circumvent the recommendation of the MRTP Commission ; and

(e) if so, what action Government have taken to stop surreptitious activities of the firms involved ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR)

(a) Yes, Sir.

(b) Yes, Sir.

(c) The recommendations of the MRTP Commission are being processed by the Department of Company Affairs, and Government is yet to take decision on its recommendations.